

W.P.no.2802/2004

**23.4.2012.**

Shri Naman Nagrath, Counsel for the petitioner.

Shri Shekhar Sharma, Counsel for respondent no.1.

Shri P.K.Kaurav, learned Deputy Advocate General for State of M.P./Respondent no.1.

Shri Nitin Sambrey with Shri Ambrish Joshi for State of Maharashtra.

Shri Rahul Diwaker for Maharashtra Pollution Control Board.

Shri Ravindra Shrivastava, Senior Advocate and Mr. Kishore Shrivastava, Senior Advocate with Ms Anusuya Sadhu Sinha, Advocate Mr. Kunal Thakre, Advocates for respondent no. 4 Dow Chemical.

Shri Manoj Sharma, Counsel for Intervener (Centre for Environmental & Agro Chemicals).

Shri Harpeet Ruprah, Counsel for the intervener.

Shri Shekhar Sharma, appearing for Union of India, has produced a copy of the order dated 4.4.2012 passed by the Apex Court in petition for special leave to appeal ( Civil no.9874/2012).

As the Apex court has granted 3 months' time to all the parties to implement the decision dated 22.2.2012 and has further directed that a report be filed before the High Court on or before 4<sup>th</sup> July 2012, hearing of this case is adjourned.

Be listed for hearing on 11<sup>th</sup> July, 2012 as agreed by the parties.

(Krishn Kumar Lahoti)

Judge

(M.A. Siddiqui)

Judge

JLL